OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(S), NORTH-WEST & NORTH, ROHINI COURTS, DELHI

AUCTION NOTICE

The condemned articles lying at general basement parking of Rohini Courts Complex will be auctioned on 19.08.2025 at 03:00 PM in the general basement parking on "AS IS WHERE IS BASIS". The articles to be auctioned and reserve price of the same are as under:-

S.No.	Description of Items .	Quantity	Reserve Price	Total (Rs.)
		(Approx)	(per piece)	
1	Iron Benches	34	Rs.350/-	11,900/-
	(three seater)	l.		
2	Iron Visitor Chairs .	476	Rs.100/-	47,600/-
3	Iron Table	15	Rs.350/-	5,250/-
4	Three Seater Sofa	10	Rs.450/-	4,500/-
5	Wheel Chairs	. 5 .	Rs.185/-	925/-
6	Wooden Visitor Chairs .	27	Rs.50/-	1,350/-
7	Iron Racks	12	Rs.400/-	4,800/-
8	Wooden Table	50	Rs.150/-	7,500/-
9	Hot Case	20	Rs.50/-	1,000/-
10	Almirah .	14	Rs.925/-	12,950/-
	TOTAL RESERVED PRICE			97,775/-

In addition to abovesaid articles, some scrap articles made of iron / plastic / wooden /-steel & brass are also to be auctioned on the basis of their weight (to be weighed on the date of auction iteself) and as per current market rates which are as follows:-

Iron Scrap :- Iron Box-02, Iron Jali-04, Iron Chaukhat-04, Trolly-01, Cash Chest-34.	Rs.37/- Per Kg.
Plastic Scrap: Dustbin-22, Dustbin Cover-20, Water Tank-01, Wall Clock-50, Table Top-17, Plates -52, Sanitizer Machines -42.	Rs.20/- Per Kg.
Wooden Scrap :- Wooden Rack-15.	Rs.5/- Per Kg.
Brass Scrap :- Locks -19.	Rs.450/- per Kg.
Steel Scrap :- SS Plates -95, Locks-33, Dustbin -08, Caps of Dustbins -10.	Rs.50/- per Kg.

Contd....2

The taxes as applicable shall be extra/in addition to aforesaid reserve price. The participant will have to deposit Rs.10,000/- (refundable) alongwith one copy of photo identity card with Incharge, Care Taking Branch, Porta Cabin No.5D, 5th Floor, Rohini Courts Complex, Delhi before 01:00 p.m. on the day of auction i.e. 19.08.2025. 25% of total auction price will be collected from successful bidder in cash on the fall of hammer and the condemned articles will have to be removed according to Terms and Conditions from the court premises.

The intending bidder can inspect the articles on any working day between 02:00 p.m. to 04:00 p.m. and other information can be collected from the Care Taking Branch, Rohini Courts, Delhi, (Terms official website apply). The participants may also visit the www.delhidisrictcourts.nic.in for other relevant information. The auction shall be subject to other Terms condition & Conditions as described below and shall be announced on the spot.

Chairman, Condemnation Board,

O/o The Principal District & Sessions Judge(s) (North West & North District), Rohini Courts, Delhi

TERMS AND CONDITIONS



That condemned furniture articles shall be auctioned on 19-08-2025 at 03:00 p.m. on "AS IS WHERE IS BASIS" at General Basement Parking, Rohini Courts Complex. 1.

That reserved price of condemned articles (excluding articles to be auctioned on the basis of their weight i.e different type of scrap articles) is fixed Rs.97,775/- (Rupees Ninety Seven Thousand 2. Seven Hundred Seventy Five Only) plus texes as applicable.

That bidder shall be required to deposit a sum of Rs.10,000/- (Rupees ten thousand only) (refundable) in cash alongwith a copy of Photo Identity Card with the Branch Incharge, Care 3. Taking Branch, Porta Cabin No. 5D, 5th Floor, before 01:00 p.m. on the day of Bid i.e. 19-08-2025.

The successful bidder shall deposit 25% of the bid value on the acceptation of bid in cash as 4. per rule 220(iv) of GFR-2017.

- That the total auction price will be deposited by the qualified bidder within three working days (excluding bank holiday) in the shape of demand draft drawn in favour of the Principal District & 5. Sessions Judge (North-West), Rohini Court, Delhi. In case of default, the deposit of 25% amount shall stand forfeited.
- The condemned articles will be removed within three days after deposit of payments 6. positively from the court premises.
- That bidder shall arrange his own labour and transport for removal of condemned articles from Rohini Court premises and expenses of such transportation shall be borne by him. 7.
- That decision of the Condemnation Board shall be binding upon bidder and it can cancel the 8. auction without assigned any reason.

That Condemnation Board reserves right to add or delete any of terms and conditions at the time of auction proceedings and shall be binding upon all bidgless/participants. 9.

> (SIDHARTH MATHUR) Chairman, Condemnation Board, O/o The Principal District & Sessions Judge(s) (North West & North District) Robini Courts, Delhi

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Dated

Copy for information & necessary action to :-

PS to the Ld. Principal Districty & Sessions Judge(s) (North-West and North), Rohini Courts,

The Incharge(s), Computer Branch of all the District Court Complexes in Delhi / New Delhi with the request to upload the Auction Notice alongwith Terms & Conditions on their respective 2.

Branch Incharge(s), Care Taking Branch, Central, West, South, South-East, New Delhi, Shahdara, North-East, East, South-West, RACC, Delhi with the request to paste the auction notice on 3. the notice boards of their respective court complex.

Incharge, Nazarat Branch, Rohini Court Complex with the request to direct the concerned Process Server to paste copies of the Auction Notice on the conspicuous places in the area of 4. Mayapuri Scrap Market.

Incharge, Care Taking Branch, Rohini Courts, to take necessary arrangement for auction process. 5.

> Chairman, Condemnation Board, O/o The Principal District & Sessions Judge(s) (North West & North District), Rohini Courts, Delhi